



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1839/2020

This the 06th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

N.N. Ahuja, former Consultant,
Age 64 years (Senior Citizen)
W/o Shri DN Ahuja,
R/o D-102, Plumeria Garden Estate,
Sector Omicron III, Greater Noida,
Gautam Budh Nagar (UP)

...

Applicant

(through Mr. Suresh Sharma, Advocate)

Versus

1. Union of India through the Secretary,
Department of Agriculture, Cooperation
And Farmers' Welfare Krishi Bhawan,
New Delhi-110001
2. Joint Secretary (Cooperation)
Department of Agriculture, Cooperation
And Farmers' Welfare Cooperation Division,
Krishi Bhawan,
New Delhi-110001
3. Additional Commissioner (Cooperation) (L&M)
Department of Agriculture, Cooperation
and Farmers' Welfare Cooperation Division,
Krishi Bhawan,
New Delhi-110001.

... Respondents

(through Mr. Gyanendra Singh, Advocate)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

A serious defect in the OA was pointed by learned counsel for the respondents. While the index shows that the OA is filed by one N. N. Ahuja (Consultant), the OA title is filed in the name of Smr. Indu Wahi. When the same is pointed out, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA with liberty to file a proper one.

2. Permission is accorded. The OA is dismissed as withdrawn. It is, however, left open to the applicant to approach this Tribunal with an appropriate application.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Pj/sunil/lg/ankit/